

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 264 OF 2019 & IA No. 798 OF 2019 & IA No. 1065 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Bhilangana Hydro Power Ltd

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Shikha Ohri
Samyak Mishra
Matrugupta Mishra

Counsel for the Respondent(s) : Buddy A Ranganadhan
Stuti Krishan for R1
Divyanshu Bhatt
Karan Arora for R2

ORDER

Finally, four weeks time is granted to file rejoinder.

List the matter on **05.12.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK